

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**


**ORDER**

Consequent upon creation of new Courts vide order No.37/D-3/Gaz.-IA/DHC/2024 and No.38/DHC/Gaz.-IIB/G-7/VI.E.2(a)/2024 both dated 25.10.2024 of the Hon'ble High Court of Delhi, New Delhi the following transfer and posting orders are hereby made in official exigency with immediate effect:

Sl. No.	Name & EC	From	To
1.	Manoj Kumar Pal EC:13973	Judicial Assistant in Nazarat Branch (Central), Tis Hazari Courts	Reader in the court of Ms. Shreejee Abbot, JMFC (Digital Court), North, Rohini
2.	Jagmohan Singh EC:12616	Judicial Assistant in Mediation Centre (Central), Tis Hazari Courts	Ahlmad in the court of Ms. Shreejee Abbot, JMFC (Digital Court), North, Rohini
3.	Renu Bhugra EC:78052062	Judicial Assistant in Mediation Centre (Central), Tis Hazari Courts	Reader in the court of Ms. Deshna Golichha, JMFC (NI Act)-07, Central, THC
4.	Mukesh Kumar Vats EC:56626631	Assistant Ahlmad In the court of Ms. Illa Rawat, District Judge (Commercial)-03, (Central), Tis Hazari Courts	Ahlmad in the court of Ms. Deshna Golichha, JMFC (NI Act)-07, Central, THC
5.	Chitra Manghat EC:64313949	SJA in Care Taking Branch (Central), Tis Hazari Courts, Delhi	Reader in the court of Ms. Neetu Nagar, ACJM-06, RACC
6.	Sapna Sharma EC:65204598	Judicial Assistant in Record Room, (North-East), Karkardooma Courts	Ahlmad in the court of Ms. Neetu Nagar, ACJM-06, RACC
7.	Kashif Ahmed Alvi (PH-Ors-Gen) EC:51036056	Junior Judicial Assistant, in Record Room & Digitization Cell, Rouse Avenue Courts	Junior Judicial Assistant in Record Room (North-East), Karkardooma Courts
8.	Rajeshwar Mandal EC:22288975	Reader-cum- Ahlmad In the court of Sh. Pranjal Gangwar, JMFC(NI Act) Digital Court-02, (Central), Tis Hazari Courts	Reader in the court of Ms. Jyoti Maheshwari, ACJM-05, RACC
9.	Hansraj EC:12620	Judicial Assistant in Digitization Section (Central), Tis Hazari Courts	Reader-cum- Ahlmad In the court of Sh. Pranjal Gangwar , JMFC(NI Act) Digital Court-02, (Central), Tis Hazari Courts
10.	Vivek Mehra EC:43122078	Assistant Ahlmad In the court of Sh. M K Nagpal, District Judge (Commercial Court-13) (Central), Tis Hazari Courts	Ahlmad in the court of Ms. Jyoti Maheshwari, ACJM-05, RACC
11.	Bhupender Singh Negi EC:21746278	Judicial Assistant in Admn. Branch - I (Central), Tis Hazari Courts	Reader in the court of Sh. Arvind Dev, Civil Judge-09, Central, THC
12.	Bhushan Verma EC:78149239	Judicial Assistant in Judicial Branch (Central), Tis Hazari Courts	Ahlmad in the court of Sh. Arvind Dev, Civil Judge-09, Central, THC
13.	Sanjeev Kumar EC:70915010	SJA in Vigilance Branch (HQs), THC	Reader in the court of Ms. Nitika, JMFC (NI Act) (Digital Court)-04, Central, THC
14.	Usha Gogia EC:88824404	SJA, Copying Agency (South-West), Dwarka Courts	Branch-in-charge, Vigilance Branch (HQs), THC, Delhi

*[Handwritten Signature]*  
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Sl. No.	Name & EC	From	To
15.	Manisha EC:62188851	Assistant Ahlmad In the court of Sh. Sanjeev Kumar Aggarwal, District Judge (Commercial Court)-02 (Central), Tis Hazari Courts	Ahlmad in the court of Ms. Nitika, JMFC (NI Act) (Digital Court)-04, Central, THC
16.	Nitin Kumar Jain EC:12477765	Judicial Assistant in Administration Branch Rouse Avenue Courts	Reader in the court of Ms. Gowri Reghunath, JMFC-10, Central, THC
17.	Jasvinder Kumar Sidhu EC:66416302	Judicial Assistant in Filing Section Branch (North-West), Rohini Courts	Ahlmad in the court of Ms. Gowri Reghunath, JMFC-10, Central, THC
18.	Raj Kumar EC:13108	Judicial Assistant in Copying Agency (Central), Tis Hazari Courts	Reader in the court of Sh. Vaibhav Garg, JMFC-11, Central, THC
19.	Sandeep Kumar EC:98167702	Assistant Ahlmad In the court of Sh. Nikhil Chopra , District Judge (Commercial)-06, (Central), Tis Hazari Courts	Ahlmad in the court of Sh. Vaibhav Garg, JMFC-11, Central, THC
20.	Jyoti Arora EC:93010431	Judicial Assistant in Leave Section Rouse Avenue Courts	Reader in the court of Ms. Neelmani Sharma, JMFC (NI Act) (Digital Court)-12, South-West, Dwarka
21.	Rajesh EC:12790200	Judicial Assistant in Cash Branch (Central), Tis Hazari Courts	Ahlmad in the court of Ms. Neelmani Sharma, JMFC (NI Act) (Digital Court)-12, South-West, Dwarka
22.	Preshant Rastogi EC:12057	JA in Delhi State Legal Service Auth. (On diverted capacity).	Reader in the court of Ms. Vanshika Mehta, JMFC (NI Act) (Digital Court)-02, Shahdara, KKD
23.	Deepak Kumar EC:18014199	Assistant Ahlmad In the court of Sh. Varun Chandra, CJ-02 (Shahdara), Karkardooma Courts	Ahlmad in the court of Ms. Vanshika Mehta, JMFC (NI Act) (Digital Court)-02, Shahdara, KKD
24.	Naveen Kumar Dalal EC:60617001	SJA in CJM Office (West), Tis Hazari Courts	Reader in the court of Sh. Satish Kumar, District Judge-13, Central, THC
25.	Devilal EC:87764631	Junior Judicial Assistant in Fine & Audit (North-West), Rohini Courts	Ahlmad in the court of Sh. Satish Kumar, District Judge-13, Central, THC
26.	Ashok Kumar EC:20923382	Reader In the court of Ms. Seema Nirmal, JMFC-09 (South-East), Saket Courts	Reader in the court of Sh. Umesh Kumar, JSCC cum ASCJ cum GJ-02, Central, THC
27.	Sanjay Kumar Syal EC:13144	SJA in Bail Section, (North), Rohini Courts	Reader In the court of Ms. Seema Nirmal, JMFC-09 (South-East), Saket Courts
28.	Ravi Verma EC:92137581	Junior Judicial Assistant in VWDC (Central), Tis Hazari Courts	Ahlmad in the court of Sh. Umesh Kumar, JSCC cum ASCJ cum GJ-02, Central, THC
29.	Pratibha Bhati EC:10994820	Ahlmad In the court of Sh. Ayush Sharma, CJ (East), Karkardooma Courts	Reader in the court of Ms. Arushi Parwal, JMFC (NI Act) (Digital Court)-02, East, KKD
30.	Manju Singh EC:32917153	Junior Judicial Assistant in Copying Agency (East), Karkardooma Courts	Ahlmad In the court of Sh. Ayush Sharma, CJ (East), Karkardooma Courts
31.	Sandeep Kumar EC:17522560	JJA in Establishment of Family Courts (on diverted capacity)	Ahlmad in the court of Ms. Arushi Parwal, JMFC (NI Act) (Digital Court)-02, East, KKD

  
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Sl. No.	Name & EC	From	To
32.	Kaveri Saini EC:18626558	Judicial Assistant in Judicial Branch Rouse Avenue Courts	Reader in the court of Ms. Shraddha Srivastava, JMFC-09, West, THC
33.	Habib Khan EC:97810700	JA in Establishment of Family Courts (on diverted capacity)	Ahlmad in the court of Ms. Shraddha Srivastava, JMFC-09, West, THC
34.	Beenu Shukla EC:88652887	JA in Store (South-East), Saket Courts, New Delhi	Reader in the court of Sh. Balwant Rai Bansal, District Judge-05, New Delhi, PHC
35.	Neeta Dhyani Bhatt EC:72642342	Judicial Assistant in Administration Branch - I (South), Saket Courts	Ahlmad in the court of Sh. Balwant Rai Bansal, District Judge-05, New Delhi, PHC
36.	Poonam Sharma EC:97979427	Reader In the court of Ms. Pranjali Prakash, JMFC (Digital Traffic Court) (North-East), Karkardooma Courts	Reader in the court of Ms. Kashish Bajaj, JMFC (Digital Traffic Court), North-West, Rohini
37.	Bhawna EC:76936623	Junior Judicial Assistant in Record Room (Civil) (Central), Tis Hazari Courts	Ahlmad in the court of Ms. Kashish Bajaj, JMFC (Digital Traffic Court), North-West, Rohini
38.	Atul Kotnala EC:96640897	JA in Admn. Branch-II (HQs), THC, Delhi.	Reader in the court of Ms. Shubhamjot Kaur Rakhra, JMFC (NI Act)-10, South-West, Dwarka
39.	Yogesh Negi EC:81358620	Ahlmad In the court of Ms. Deeksha Madaan, Civil Judge-02 (South), Saket Courts	Ahlmad in the court of Ms. Shubhamjot Kaur Rakhra, JMFC (NI Act)-10, South-West, Dwarka
40.	Kavita Saroha EC:42931191	Assistant Ahlmad In the court of Ms. Deeksha Madaan, Civil Judge-02 (South), Saket Courts	Ahlmad In the court of Ms. Deeksha Madaan, Civil Judge-02 (South), Saket Courts
41.	Pallavi EC:74945544	Reader In the court of Ms. Nishi Jindal, JMFC (NI Act)-05, (New Delhi), Patiala House Courts	Reader in the court of Ms. Surabhi Rastogi, JMFC (NI Act) (Digital Court)-10, South-West, Dwarka
42.	Brijesh Gupta EC:53123633	Judicial Assistant in ACR Cell (HQs), THC, Delhi.	Reader In the court of Ms. Nishi Jindal, JMFC (NI Act)-05, (New Delhi), Patiala House Courts
43.	Simran Deep Singh EC:62468262	Judicial Assistant in Copying Agency (Central), Tis Hazari Courts	Ahlmad in the court of Ms. Surabhi Rastogi, JMFC (NI Act) (Digital Court)-10, South-West, Dwarka
44.	Sh. Sunil Kumar EC:32012985	Reader in the court of Sh. Rinku Jain, JSCC-cum-ASJC-cum-GJ (Central), THC, Delhi.	Reader in the court of Ms. Manisha Bhau, JMFC (NI Act) (Digital Court-03), West, THC, Delhi.
45.	Parveen Kumar EC:80769264	Judl. Asstt. in General Branch (Central), Tis Hazari Courts	Reader in the court of Sh. Rinku Jain, JSCC-cum-ASJC-cum-GJ (Central), THC, Delhi.
46.	Sanjay Kumar EC:50541970	Assistant Ahlmad In the court of Sh. Mayank Mittal, ACJM-Special Acts, (Central), Tis Hazari Courts	Ahlmad in the court of Ms. Manisha Bhau, JMFC (NI Act) (Digital Court)-03, West, THC
47.	Kapil Nagar EC:11780831	JJA in Copying Agency Rouse Avenue Courts	Assistant Ahlmad In the court of Sh. Mayank Mittal, ACJM-Special Acts, (Central), Tis Hazari Courts

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Sl. No.	Name & EC	From	To
48.	Harinder Kumar EC:26002032	SJA in Judicial Branch (Shahdara), KKD, Delhi.	Reader in the court of Sh. Rahul Saini, JMFC-08, Shahdara, KKD
49.	Kusum Lata EC:40603071	Assistant Ahlmad In the court of Ms. Charan Salwan, CJ-03, Central, Tis Hazari Courts	Ahlmad in the court of Sh. Rahul Saini, JMFC-08, Shahdara, KKD
50.	Mamta Srivastava EC:11664439	Newly appointed JJA, Office Pool, Admn. Branch-II (Central), Tis Hazari Courts	Assistant Ahlmad In the court of Ms. Charan Salwan, CJ-03, Central, Tis Hazari Courts
51.	K. Venugopalan EC:13113	Judicial Assistant in Admn. Branch-II (HQs), THC	Reader in the court of Sh. Umed Singh, District Judge (Commercial Court)-02, North, Rohini
52.	Deepika EC:85967385	JA in Office Pool, Admn. Branch-II (HQs), THC	Ahlmad in the court of Sh. Umed Singh, District Judge (Commercial Court)-02, North, Rohini
53.	Kusum Pathak Bali EC:37402911	Reader In the court of Sh. Vishal Pahuja, ASJ(FTC)-02, South, Saket Courts	Reader in the court of Ms. Akanksha Singh, JMFC (NI Act) (Digital Court)-11, South-West, Dwarka
54.	Manju Kanojia EC:66974866	SJA in Copying Agency (East District) Karkardooma Courts	Reader In the court of Sh. Vishal Pahuja, ASJ(FTC)-02, South, Saket Courts
55.	Pinky Rai EC:92458540	Assistant Ahlmad in the court of Ms. Niti Phutela, ASJ (SC-POCSO)-01, Shahdara, KKD	Ahlmad in the court of Ms. Akanksha Singh, JMFC (NI Act) (Digital Court)-11, South-West, Dwarka
56.	Amit Kumar EC:57300624	JJA in Copying Agency (Central), THC, Delhi	Assistant Ahlmad in the court of Ms. Niti Phutela, ASJ (SC-POCSO)-01, Shahdara, KKD
57.	Manish Kumar EC:32730981	Judicial Assistant in Accounts Branch (East), Karkardooma Courts	Reader in the court of Ms. Sanya Singh, JMFC-06, East, KKD
58.	Sunil Manchanda EC:42625328	JA Record Room (Sessions) (South-West), Dwarka Courts	Ahlmad in the court of Ms. Sanya Singh, JMFC-06, East, KKD
59.	Pradip Hansda EC:54332500	Reader In the court of Sh. Ajay Garg, ASJ (FTSC) (POCSO), (South), Saket Courts	Reader in the court of Ms. Isha Rana, JMFC (NI Act), Shahdara, KKD
60.	Narender Kumar EC:75712152	Judicial Assistant in Record Room (North-West), Rohini Courts, Delhi.	Reader In the court of Sh. Ajay Garg, ASJ (FTSC) (POCSO), (South), Saket Courts
61.	Nandan Singh EC:85611675	Asstt. Ahlmad in the court of Ms. Nidhi Chitkara, JMFC-06 (North-West), Rohini Courts, Delhi.	Ahlmad in the court of Ms. Isha Rana, JMFC (NI Act), Shahdara, KKD
62.	Divya Tuli EC:63496395	Junior Judicial Assistant in Receipt & Issue Branch (Central), Tis Hazari Courts	Asstt. Ahlmad in the court of Ms. Nidhi Chitkara, JMFC-06 (North-West), Rohini Courts, Delhi.
63.	Ritu Moudgil EC:74217995	JA, Delhi State Legal Service Auth. (On diverted capacity)	Reader in the court of Ms. Anamika, JMFC (Mahila Court)-06, West, THC
64.	Naveen Saini EC:21085859	Assistant Ahlmad In the court of Sh. Kapil Gupta, CJ-06, (Central), Tis Hazari Courts	Ahlmad in the court of Ms. Anamika, JMFC (Mahila Court)-06, West, THC

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Sl. No.	Name & EC	From	To
65.	Vinti Rani EC:21982105	JJA in Delhi State Legal Service Auth. On diverted capacity.	Assistant Ahlmad In the court of Sh. Kapil Gupta, CJ-06, (Central), Tis Hazari Courts
66.	Satyendra Kumar EC:23467253	JA in E-Sewa & Suvidha Kendra (Central), Tis Hazari Courts	Judicial Assistant in Filing Section (O/o Sr. Civil Judge) (Central), Tis Hazari Courts
67.	Preeti EC:51291401	Junior Judicial Assistant in Filing Section (O/o Sr. Civil Judge) (Central), Tis Hazari Courts	JJA in E-Sewa & Suvidha Kendra (Central), Tis Hazari Courts
68.	Gajendra Prasad EC:60686549	Assistant Ahlmad In the court of Sh. A.K. Sarpal, Spl. Judge (PC Act), (CBI)-08, RACC + Ms. Kaveri Baweja, Spl. Judge (PC Act) (CBI-09), RACC	JJA in CJM Office, New Delhi, Patiala House Courts, New Delhi.
69.	Ruchi D/o Late Sh. Mahesh Chand	Newly appointed JJA, Office Pool, Admn. Branch-II (HQs), THC, Delhi.	Assistant Ahlmad In the court of Sh. A.K. Sarpal, Spl. Judge (PC Act), (CBI)-08, RACC + Ms. Kaveri Baweja, Spl. Judge (PC Act) (CBI-09), RACC
70.	Sanjay Kumar Sharma EC:56450399	SJA in CJM Office (New Delhi), Patiala House Courts	SJA, Office Pool, Admn. Branch-II (HQs), THC, Delhi.
71.	Suman Rana EC:58014046	Ahlmad In the court of Ms. Preeti Agrawal Gupta, District Judge (Commercial Court-01), (North-West), Rohini Courts	Judicial Assistant in Copying Agency (Central), Tis Hazari Courts
72.	Sharvan Kumar EC:99582192	Junior Judicial Assistant in Copying Agency (Central), Tis Hazari Courts	Ahlmad In the court of Ms. Preeti Agrawal Gupta, District Judge (Commercial Court-01), (North-West), Rohini Courts
73.	Sh. Satish Kumar EC:29668627	JA in Record Room (Sessions), North-East, Karkardooma Courts	JA in Office Pool, Admn. Branch-II (HQs), THC, Delhi

**Note:**

- All the officials transferred by virtue of this order to the *newly created courts* are hereby relieved immediately with the directions to join at their transferee station forthwith.
- In view of the extreme official exigencies, any request/application for review/reconsideration/cancellation of this order will not be entertained.
- As of now, Assistant Ahlmad(s) are not being posted in the newly created courts owing to acute crunch of staff in this establishment, however, in case of exigency, Administration Branch concerned may make their own internal arrangements till appointment of fresh recruits or outcome of the ongoing Departmental Competitive Exam for the post of JJA.
- The *Asstt. Ahlmads* posted as *Ahlmad* in the same court are deemed custodian of the judicial record till the same is actually handed over to them by their predecessor Ahlmad within 30 days.
- Consequent upon withdrawal of Ms. Poonam Sharma, SJA (*Reader from the court of JMFC (Digital Traffic Court), North East, Karkardooma*), the Ahlmad Sh. Amit Kumar Sharma, JA (EC:27754603) of the said court is deputed as 'Reader-cum-Ahlmad' therein.
- Sh. Sachin Dhankhad, JJA (EC:53370496) shall also look after the work of Asstt. Ahlmad in the court of Ms. Ila Rawat, Ld. DJ (Commercial-03), Central, THC in addition to the work already assigned to him as per the suitability and mutual convenience of both the Ld. Presiding Officers.
- Sh. Mohit, JJA (EC:12204133) shall also look after the work of Asstt. Ahlmad in the court of Sh. M.K. Nagpal, Ld. DJ (Commercial-13), Central, THC in addition to the work already assigned to him as per the suitability and mutual convenience of both the Ld. Presiding Officers.
- Sh. Devanshu Kanwal, JJA (EC:78262550) shall also look after the work of Asstt. Ahlmad in the court of Sh. Sanjeev Kumar Aggarwal, District Judge (Commercial Court)-02, Central, THC in addition to the work already assigned to him as per the suitability and mutual convenience of both the Ld. Presiding Officers.
- Ms. Ragini, JJA (EC:12482744) shall also look after the work of Asstt. Ahlmad in the court of Sh. Nikhil Chopra, Ld. DJ (Commercial-06), Central, THC in addition to the work already assigned to her as per the suitability and mutual convenience of both the Ld. Presiding Officers.

  
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10. Consequent upon posting of Branch-in-charge, Vigilance Branch (HQs), Sh. Darshan Singh, SJA (EC:10688528) shall function as Branch-in-charge, Litigation Branch (Central), THC, Delhi only.
11. Consequent upon transfer of pending challans of NBT and SPOT pertaining to the North & North-West district in Virtual Traffic Court from the existing Virtual Traffic Courts i.e. JMFC (Virtual Traffic Court)-01, JMFC (Virtual Traffic Court)-02 and JMFC (Virtual Traffic Court)-03 to the JMFC (Digital Traffic Court), the officials Sh. Anil Kumar, SJA (EC:22927453); Sh. Sunder Singh, JA (EC:13262) and Sh. Ashish Kumar Gupta, JA (EC:60070893) hitherto posted in these Virtual Traffic Courts, may be directed to join in the Office Pool, Administration Branch – II (HQs), THC, Delhi forthwith.
12. All the Branch In-Charges, Administration Branches of Concerned Districts Delhi/New Delhi, are directed to ensure compliance of the immediate order and also to submit compliance report thereof within 3 days to this office.
13. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.

(Sanjay Chugh-I)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 40653-41053 P&T/Admn-II/HQs/2024 Dated, Delhi the 04.11.2024

**Copy forwarded for information and necessary action to:**

1. Ld. Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. The Principal Judge, Family Courts (HQs), Dwarka, Delhi.
3. The Member Secretary, DSLSA, RACC, New Delhi.
4. The Officer/Officer In-Charge concerned.
5. The Personal Office of the undersigned.
6. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
7. The DDOs, Accounts Branches, Delhi / New Delhi.
8. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
9. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
10. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
11. For uploading on LAYERS.
12. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi